

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI
(APPELLATE JURISDICTION)**

Company Appeal (AT) (CH) No. 03 of 2021

**(Arising out of Order dated 22.1.2021 passed in C.A.No.6 of 2021 in C.P. No.393 of 2021 the
Hon'ble National Company Law Tribunal, Chennai**

In the matter of:

1. V.G.SelvarajAppellants

Son of Late Gnana Thiraviya Nadar,
131, Sunrise Avenue, Akkarai,
Chennai 600 119.

2. Mr.V.G.S.Vinodh Raj

Son of V.G.Selvaraj
11, 3rd Drive, Seacliff Conclave,
Akkarai, Chennai 600 119.

3. Mr.V.G.S.Bharath Raj

Son of V.G.Selvaraj
131, Sunrise Avenue, Akkarai,
Chennai 600 119.

V.

1. VGP Housing Pvt.Ltd.

Having its registered office at
No.6, Dharmaraja Koil Street,
Saidapet, Chennai 600 015.

.....Respondents

2. Mr.VGP Babudas
No.52, V.G.Paneerdas Salai,
VGP House, Saidapet, Chennai 600 015.
3. Mr.VGP Ravidas
No.52, V.G.Paneerdas Salai,
VGP House, Saidapet, Chennai 600 015.
4. Mr.VGP Ravidas
No.52, V.G.Paneerdas Salai,
VGP House, Saidapet, Chennai 600 015.
5. Mr.V.G.Santhosam
Son of Late Gnana Thiraviya nadir,
Chairman of VGP Housing limited,
Residing at 52, V G Paneerdas Salai,
Saidapet, Chennai 600 015.
6. Mr.V G S Rajesh
Son of Mr. V G Santhosam
Residing at AM-65, 14th Main Road,
Shanti Colony, Anna Nagar,
Chennai 600 040.
7. M/s VGP Golden Beach Resorts Pvt.Ltd.
Having its registered office at
No.6, Dharmaraja Koil Street, Saidapet,
Chennai 600 015
Represented by its Director
Mr.V.G.P. Rajadas

8. M/s VGP Marine Kingdom Pvt.Ltd.

Having its registered office at

No.6, Dharmaraja Koil Street,

Saidapet, Chennai 600 015

Represented by its Director

Mr.V.G.P. Ravidas

Present:

For Appellant : Mr.Arun C.Mohan, Advocate

For Respondents No.1 : Mr.R.Murari, Senior.Counsel

For Respondents No.1 to 5 : Mr.T.K.Bhaskar, Advocate

For Respondents No.6 & 8 : Mr.S.R.Rajagopal along with
Mr.Sanjeev Kumar Advocates.

For Respondent No.7 : Ms. Madhu Neelakantan, Advocate

ORDER

(VIRTUAL MODE)

Mr.Arun C. Mohan, Learned Counsel, appears for Appellant and prays for little accommodation, because the Learned Senior Counsel is unable to appear before this Tribunal today. Acceding to his request, the matter is directed to Listed on 01.04.2021.

***[Justice Venugopal M]
Member (Judicial)***

***[V.P. Singh]
Member (Technical)***

24.03.2021

HR